

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/565/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : MURALI SUNDARAM
NAME OF THE RESPONDENT(S) : AIR CARNIVAL PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

JAYANTHI . K . SHAH

Counsel for
Applicant

[Signature]
6/10/17

ORDER

Counsel for the Petitioner present and submitted that time be granted for filing written consent in Form 2 proposing the name of the IRP. At request, time is enlarged. Put up on **23.10.2017 at 10.30 A.M.**

-sq-
MEMBER (TECHNICAL)
ghk

-sq-
MEMBER (JUDICIAL)